

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.01.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
2.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala

After the Above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	
-----------	--	---	-----------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**